

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) According to Planning Commission the number of persons below poverty line during 2009-10 in the country and in Assam were as under:

(No. in Lakhs)

	Rural	Urban	Total
All India	2782.1	764.7	3546.8
Assam	105.3	11.2	116.4

Occupation wise information on poverty is not maintained.

(b) and (c) The Government is providing financial assistance to the farmers including farmer below the poverty line from the 25% to 50% on the procurement of agricultural implements in the country including Assam under Macro Management of Agriculture Scheme (MMA).

Houses of fishermen under Fishermen Welfare Fund

2807. SHRIMATI NAZNIN FARUQUE: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the number of houses provided to fishermen, under Fishermen Welfare Fund being sponsored by the Central Government, State-wise;

(b) whether Government of Assam has submitted a proposal to Central Government for construction of houses for fishermen of the State under Fishermen Welfare Fund;

(c) if so, the details thereof; and

(d) by when the sanction would be accorded and fund would be released according to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR.CHARAN DAS MAHANT): (a) The details of the number of houses approved for fishermen, State-wise under the Centrally Sponsored Scheme (CSS)- National Scheme for Welfare of Fishermen are given in Statement (*See below*).

(b) to (d) A proposal from Government of Assam for release of Rs. 27 lakh towards Central Share was received under this scheme. The proposal could not be considered as the State Government has not provided the progress report for the amount released earlier to the State.

Statement

The number of houses approved for the fisherman, State-wise under CSS

		Number of Houses Constructed	
Sl. No.	Name of States	XI Plan (2007-08 to 2011-12)	2012-13 (As on 1.3.13)
1	2	3	4
1	Andhra Pradesh	2000	-
2	Arunachal Pradesh	720	-
3	Assam	144	-
4	Bihar	2000	-
5	Chhattisgarh	17	200
6	Daman and Diu	-	-
7	Goa	40	-
8	Gujarat	1089	-
9	Haryana	-	-
10	Himachal Pradesh	-	-
11	Jammu and Kashmir	1550	-
12	Jharkhand	5560	690
13	Karnataka	1000	1000
14	Kerala	2250	-
15	Lakshadweep	-	-
16	Maharashtra	958	200

1	2	3	4
17	Madhya Pradesh	1184	499
18	Manipur	400	-
19	Meghalaya	45	-
20	Mizoram	228	455
21	Nagaland	1584	675
22	Odisha	-	-
23	Puducherry	1000	-
24	Punjab	-	-
25	Rajasthan	108	-
26	Sikkim	40	-
27	Tamil Nadu	-	-
28	Tripura	495	180
29	Uttar Pradesh	4198	-
30	Uttarakhand	130	30
31	West Bengal	3500	533
32	Andaman and Nicobar Islands	-	-
33	FISHECOPFED	-	-
TOTAL		30240	4462

Wastage of agro products

2808. SHRI PARVEZ HASHMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that agro products got wasted on a large scale due to lack of cold storage and transit facilities;

(b) if so, the details thereof for last three years;